

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 61 OF 2016 &  
IA NOS. 153 & 281 of 2019**

**Dated: 16<sup>th</sup> April, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Odisha Power Transmission Corporation Ltd. ... Appellant(s)  
Vs.  
M/s Jindal Stainless Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. R.K. Mehta  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. R.K. Jain for R-1  
Mr. Rutwik Panda  
Ms. Anshu Malik for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **23.07.2019 at 2.30 p.m.**

**(S.D. Dubey)  
Technical Member**

*tpd/pk*

**(Justice Manjula Chellur)  
Chairperson**